

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 08.12.2020 (TUESDAY)

COURT OF CHAIRPERSON

10:25 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 412 of 2020	Apya Capital Services Pvt. Ltd. Vs. Guardian Homes Pvt. Ltd.	Bani Dikshit	Himanshu Yadav

10:30AM

(VIRTUAL MODE)

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (Fresh Cases)

2.	Comp. App. (AT) (Ins) No. 1017 of 2020	Abhinandan Jain Vs. Tanaya Enterprises Pvt. Ltd.	Shalabh Singhal	
3.	Comp. App. (AT) (Ins) No. 1042 of 2020	Assam Company India Ltd. Vs. Registrar of Companies, Guwahati	Vineeta	
4.	Comp. App. (AT) (Ins) No. 1043 of 2020	Arcelormittal Nippon Steel India Ltd. Vs. SREI Infrastructure Finance Ltd. & Ors.	Abhishek Swaroop	
5.	Comp. App. (AT) (Ins) No. 1044 of 2020	Edelweiss Asset Reconstruction Company Ltd. Vs. Vijay Kumar V. Iyer Liquidator of Bharati Defence and Infrastructure Ltd.	Aarant Sarangi	

For Admission (After Notice)

6.	Comp. App. (AT) (Ins) No. 810 of 2020	Ramachandra D. Choudhary Liquidator of M/s Oasis Tradelink Ltd. Vs. Bansal Trading Company & Ors. With	Prithu Parimal	Pradhuman Gohil- R-2 Renu Purohit, R-3
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7.	Comp. App. (AT) (Ins) No. 811 of 2020	Ramachandra D. Choudhary Liquidator of M/s Oasis Tradelink Ltd. Vs. Shree Umiya Traders & Ors. With	Prithu Parimal	Pradhuman Gohil- R-2 Renu Purohit, R-3
8.	Comp. App. (AT) (Ins) No. 812 of 2020	Ramachandra D. Choudhary Liquidator of M/s Oasis Tradelink Ltd. Vs. Marshall Multiventures (I) Pvt. & Ors. With	Prithu Parimal	Pradhuman Gohil- R-2 Renu Purohit, R-3
9.	Comp. App. (AT) (Ins) No. 815 of 2020	Ramachandra D. Choudhary Liquidator of M/s Oasis Tradelink Ltd. Vs. Shreenathji Enterprise & Ors.	Prithu Parimal	Pradhuman Gohil- R-2 Renu Purohit, R-3
10.	Comp. App (AT) (Ins) No. 906 of 2020	Ram RatanKanoongo Vs. Veda Kumar Nimbagal& Ors.	RajendraBeniwal	CH.Kameswara Rao
11.	Comp. App (AT) (Ins) No. 908 of 2020	Hero Fincorp Ltd. Vs. Liquidator of TAG Offshore Ltd.	Aditya Prasad	Ashish Prasad
12.	Comp. App (AT) (Ins) No. 912 of 2020	ShashikalaIndermal Jain Vs. Dealberg Technologies Pvt. Ltd.	Kairav Trivedi	Kumar Sudeep
13.	Comp. App (AT) (Ins) No. 916 of 2020	Aster Technologies Pvt. Ltd. Vs. Solas Fire Safety Equipment Pvt. Ltd.	Dinesh Kumar Sabharwal	

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1. Notice Board
2. Website: www.nclat.nic.in

By the order of Hon'ble Acting Chairperson

-sd/-
Registrar